

PAPERS LAID ON THE TABLE

12.44 hrs.

Annual Report of and Review on the Working of the Indian Council of Arbitration, New Delhi for the year 1989-90

[*English*]

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): Sir, I beg to lay on the table:

- (1) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Arbitration, New Delhi, for the year 1989-90 along with Audited Accounts.
- (2) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Council of Arbitration, New Delhi, for the year 1989-90 [Placed in Library. See No. LT-489/91]

Detailed Demands for Grants of the Ministry of Textiles for 1991-92 etc. Report and Review on the working of the National Institute of Fashion Technology for the year 1989-90

[*Translation*]

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): Mr. Speaker, Sir, I beg to lay on the Table:

- (1) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Textiles for 1991-92. [Placed in Library. See No LT-490/91]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Fashion Technology for the year 1989-90 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Institute of Fashion Technology for the year 1989-90.

- (3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above. [Placed in Library. See No. LT-491/91]

Notifications Under Major Port Trusts Act, 1963

[*English*]

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): Sir, I beg to lay on the Table a copy each of the following Notifications (Hindi and English Versions) under Sub-section (4) of section 124 of the Major Port Trusts Act, 1963:-

- (1) G.S.R. 15 (E) published in Gazette of India dated the 8th January, 1991 approving the Tuticorin Port Trust Employees (Family Security Fund) First Amendment Regulations, 1991.
- (2) G.S.R. 215 (E) published in Gazette of India dated the 15th April, 1991 approving the new Mangalore Port Trust (Recruitment of Heads of Department) Regulations, 1991.

- (3) G.S.R. 272 (E) published in Gazette of India dated the 8th May, 1991 approving the Visakhapatnam Port Employees (Retirement) Amendment Regulations, 1991. [Placed in Library See No. LT. 492/91]

Notifications Under Banking Companies Act, 1979 etc.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): Sir, I beg to lay on the table:

- (1) A copy each of the following Notifications (Hindi and English Versions) under sub-section (4) of section 19 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1979:-

(i) The United Bank of India Officers Employees (Conduct) (Amendment) Regulations, 1976 published in Gazette of India dated the 25th February, 1989 together with a Corrigendum thereto published in Notification No. RD/61/90 in Gazette of India dated the 17th November, 1990 [Placed in Library. See No. LT - 493/91]

(ii) Corrigendum to the Canara Bank Officer Employees' (Conduct) Regulations, 1989 published in Gazette of India dated the 29th June, 1991 [Placed in Library. See No. LT - 494/91]

- (2) A statement (Hindi and English versions) showing the results of market loans floated by the Central Government in August, 1991. [Placed in Library. See No. LT-495/91]

- (3) A copy each of the following Annual Reports (Hindi and English versions) under Sub-section (8) of section 10 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970:-

(i) Report on the working and activities of the Allahabad Bank for the year 1990-91 along with Accounts and Auditors' Report thereon. [Placed in Library. See No. LT- 496/91]

(ii) Report on the working and activities of the Bank of Baroda for the year 1990-91 along with Accounts and Auditors' Report thereon. [Placed in Library. See No. LT- 497/91]

(iii) Report on the working and activities of the Bank of India for the year 1990-91 along with Accounts and Auditors' Report thereon. [Placed in Library. See No. LT - 498/91]

(iv) Report on the working and activities of the Bank of Maharashtra for the year 1990-91 along with Accounts and Auditors' Report thereon. [Placed in Library. See No. LT - 499/91]